

on the Indian side have been mostly completed, surplus staff has been transferred to other projects of the Central Water Commission. One work-charged employee, who was not willing to accept alternative employment, has been retrenched.

[*English*]

Bridge Over Ganga at Patna

670. SHRI C.P. THAKUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether construction of bridge over the river Ganga at Patna is pending with the Government since long ; and

(b) the steps taken by Government to complete the construction of the bridge ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b) : Engineering Field survey for conducting a feasibility study of the Bridge has been completed and recess work is in progress, along with the traffic survey. A final decision will be taken in consultation with the government of Bihar after receipt of the detailed Survey Report and the same examined, in all its aspects, subject to availability of funds and clearance by the planning commission.

[*Translation*]

Delay in providing Medical Aid to the Accident Victims of G.T. Express

671. SHRI VILAS MUTTEMWAR : Will the Minister of RAILWAYS be pleased to state :

(a) the time taken in providing medical aid to the injured passengers of the 15-Dn. G.T. Express which met with an accident on January 6, 1985 ;

(b) the reasons for delay in providing medical aid to them ; and

(c) the steps taken by the Government to avoid such delay and lapses in future ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) and (b) : Prompt medical attention was given to the injured passengers of 15 Down G.T. Express, which met with an accident on 6.1.85, by railway doctors who reached the site at 7.05 hours. There was, thus, no undue delay in providing medical aid.

(c) Railways take due care invariably in moving the medical relief train expeditiously to the accident site for rendering prompt medical attention. Besides, medical aid is also requisitioned from all possible sources in and around the vicinity of the accident sites.

English

Facilities to School going Disabled Children

672. SHRI LAKSHMAN MALLICK : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state what facilities Government propose to extend in favour of the school going disabled children ?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : A statement on the facilities extended to school-going disabled children by the Central Government is enclosed.

Statement

To enable disabled students to pursue education from class IX onwards the Government of India provides scholarships. Scholarships are also given for technical and professional training, correspondence courses of study and on-the-job training. In addition readers' allowance to the blind, prosthetic/transport allowance to orthopaedically handicapped are